GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4924 ANSWERED ON:09.12.2010 MODERNIZATION OF AIRPORTS Mahtab Shri Bhartruhari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether certain private sector companies have been assigned the contract of modernizing certain airports in the country;
- (b) if so, the details of such airports; and
- (c) the details of the revenue received in the Government from such companies, airport-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a)&(b):Yes, Madam. Delhi and Mumbai airports.
- (c) The terms and conditions for the restructuring and modernization of Delhi and Mumbai airports are governed by Operation Management Development Agreement which grants certain functions w.e.f. 4.4.2006.

The details of revenue received by Airports Authority of India (AAI) from Delhi International Airport Limited (DIAL) and Mumbai International Airport Limited (MIAL) since 2006-07 are as under:

(Rs. in Crores)

Compan 2006-07 2007-08 2008-09 2009-10

DIAL 276.98 407.72 445.63 544.29

MIAL 232.16 337.73 374.62 396.68

Total 509.14 745.45 820.25 940.97